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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 300/2002 IN  
OA NO. 928/2002

This the 25th day of March, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Guru Dutta Sharma  
Sub-Post Master  
Mawana,  
C/o Sh. Virendra Singh Bisnoi,  
Mawana,  
Moh. Hiralal, Mawana Meerut.

(None)

Versus

1. Union of India  
Through Secretary,  
Ministry of Communication,  
Post and Telegraph Department.
2. Sr. Supdt. of Post Offices,  
Meerut Division, Meerut,  
(U.P.)

(By Advocate: Sh. N.K. Aggarwal)

ORDER (ORAL)

CP has been wrongly listed today since the same has already been dismissed. Counsel for respondents has pointed out that the matter in dispute pertains to transfer of the applicant, as the applicant has impugned his transfer order. He further pointed out that since applicant has expired on 8.3.2003, so matter has become infructuous. Applicant has also placed on record a copy of letter which he has received from his Meerut Office.

2. Keeping in view the same, OA has become infructuous and the same stands disposed of.

  
( KULDIP SINGH )  
Member (J)

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